

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Hearing Schedule for the month of September, 2015 (Advance)**

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
3.9.2015 Thursday At 10.30 A.M.  Miscellaneous Petitions	1.	118/MP/2015	SPL	Petition under section 79 of the Electricity Act,2001 read with statutory framework governing procurement of power through competitive bidding and Article 13 of the PPA dated 7.08.2007 executed between Sasan Power Limited and the procedures for compensation due to change in law impacting revenues and costs during the operating period.
	2.	157/MP/2015	CGPL	Petition for seeking adjustment of tariff for increase/decrease in revenue/costs of Coastal Gujarat Power Limited due to "Change in Law" during the Operating Period for the Financial year 2011-12, 2012-13 and 2013-14. <i>(On admission)</i> .
	3.	08/SM/2015	Suo-Moto	Petition for Non-compliance of Regulation 5.2. (o) of CERC ( Indian Electricity Grid Code) Regulations, 2010
	4.	98/MP/2015	JPVL	Petition Under section 79 (1) (c) of the Electricity Act,2003 read with Regulations 18 and 32 of the CERC (grant of Connectivity, Long term Access and Medium term Open Access in inter State transmission and related matters) Regulations,2009 for relinquishment of long term open access from 265.35 MW to 0 MW.
	5.	169/MP/2015	RIL	Petition for approval under Section 17 (3) and 17 (4) of the Electricity Act, 2003 for substitution of lenders by the Borrower ad to take on record appointment of SBICAP Trustee Company Ltd.
	6.	176/MP/2015	RIL	Petition for assignment of transmission License granted to petitioner No.2 and Petitioner No.3 in favour of Petitioner No.1 in view of the amalgamation of petitioner No.2 and 3 with the petitioner No.1. and Approval under section 17 (3) and 17 (4) of the Electricity Act,2003 for creation of Security interest by the Borrower in favour of SBICAP Trustee Company Limited
	7.	116/MP/2015	WRLDC	Petition for default in payment of Unscheduled interchanges charges and deviation charges in excess of the drawl schedule by Essar Power MP Limited and default in opening Letter of credit towards the nonpayment of UI and DSM charges.
	8.	563/MP/2014	MIEL	Petition under Regulations 12 and 13 of the CERC (Deviation Settlement Mechanism and related matters ) Regulations,2014.
	9.	124/RC/2015	BALCO	Application seeking direction for compliance of order dated 30.10.2014 Petition No. 134/MP/2011 for payment of UI bills for the period 3.5.2010 till 31.5.2011 and 1.6.2011 to 30.09.2013 under Section 142 of the Electricity Act, 2003.
8.9.2015 Tuesday At 10.30 A.M. Transmission Tariff	1.	17/RP/2015	JPL	Petition for review of the order dated 7.5.2015 in Petition No. 37/TT/2015 for determination of Transmission Tariff for Transmission System associated with evacuation of Power from Karcham Wangtoo HEP. <i>(On admission)</i>
	2.	184/TT/2015	PGCIL	Approval under Regulations -86 of CERC (CBR) 1999 for determination of Transmission tariff at Gorakhpur line
	3.	189/TT/2015	PGCIL	Approval under regulation -86 of CERC (Conduct of Business) Regulation 1999 and CERC (Terms and Conditions of Tariff)

	4.	45/TT/2014	PGCIL	<p>Regulation 2014 for determination of transmission Tariff</p> <p>Transmission Tariff for 765 KV D/C Champa Pooling Station-Raipur Pooling Station Transmission Line with associated bays at Raipur PS under Establishment of Pooling stations at Champa &amp; Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set B/WR1-IPPB) in Western Region for tariff block 2009-14 period.</p>
10.9.2015 Thursday At 10.30 A.M. Generation Tariff	1.	12/RP/2015	APPL	Review Petition against the order dated 06.05.2015 passed by the Commission in Petition No.229/2010 approving the tariff of Indira Gandhi Super Thermal Power Project Stage-I (3x500 MW). <i>(On admission)</i> .
	2.	283/GT/2014	NTPC	Approval of tariff of Khalgaon Super Thermal Power Station Stage-II (1500 MW ) for the period 1.04.2014 to 31.03.2019.
	3.	290/GT/2014	NTPC	Approval of Tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019.
	4.	270/GT/2014	NTPC	Approval of Tariff of Simhadri Super Thermal Power Station Stage-I (2x500 MW) for the period from 1.4.2014 to 31.03.2019.
	5.	294/GT/2014	NTPC	Approval of Petition for determination of tariff of Simhadri Super Thermal Power Station, Stage-II (1000 MW) for the period from 01.04.2014 to 31.03.2019.
	6.	277/GT/2014	NTPC	Petition for approval of Tariff of Vallur Thermal Power Project (3x500 MW ) for the period from 1.4.2014 to 31.03.2019
	7.	130/GT/2014	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station Stage-II (2x660 MW) for the period from anticipated Date of Commercial Operation of Ist Unit (unit No.-iv) to 31.03.2019
	8.	130/MP/2015	GRIDCO	Petition for implementation/enforcement of the provisions of the CERC (Terms & Conditions of Tariff) Regulations, 2014 regarding declaration of Commercial Operation Date in respect of Unit-IV of Barh Super Thermal Power Station Stage-II (660 MW) and for consequential directions.
15.9.2015 Tuesday At 10.30 A.M.  Miscellaneous Petitions	1.	197/MP/2015	Indian Railways	Petition for Transmission Network for conveyance of power from the generating stations to the injection points of the Railway network under Regulation 7 read with Regulation 12 of the CERC (grant of Connectivity, Long Term Open Access and Medium Term Open Access in the Inter State transmission and related matters) Regulations 2009 <i>(On admission)</i>
	2.	179/MP/2015	JVVNL	Petition Under Section 79 of the Electricity Act,2003 read with clause 5.2. of the operating code under the Indian Electricity Grid Code and Regulations 12 and 13 of the CERC(Unscheduled Interchange Charges and related matters) Regulations,2009 Regulations 7(1) &(2),12,13 of the CERC (Deviation Settlement Mechanism and related matters) Regulations 2014 and Regulations 111,114 and 115 of the CERC (Conduct of Business ) Regulations,1999 <i>(On admission)</i>
	3.	183/MP/2015	MEPL	Petition Under Section 79 (1) (f) red with section 79 (1) (b) of the Electricity Act,2003 for the adjudication of disputes over an increase in tariff sought by the petitioner for its power plant selling power to Andhra Pradesh and Telangana licensees <i>(on admission)</i>
	4.	149/MP/2015	NLC	Petition seeking Lignite transfer Price of NLC Mines for the period 1.04.2009 to 31.03.2014 on account of truing up additional capitalization, O&M income tax, return on equity and FERV along with Ministry of Coal guidelines on Fixation of

				Transfer price of Lignite
	5.	192/MP/2015	PGCIL	Petition for reimbursement of additional expenditure towards deployment of special security forces (CISF at Wagoora Sub-Station for the year 2014-15 in NR.
	6.	143/MP/2015	NTPC	Petition for clarification on sharing of capacity charges among beneficiaries of the generating station as per Regulations 30 (4) and 42 of CERC (Terms and conditions of Tariff) Regulations, 2014
	7.	163/MP/2015	JPGL	Petition for creation and continuation of securities in favour of the security trustee, presently being IDBI Trusteeship services Limited.
17.9.2015 Thursday At 10.30 A.M.	1.	162/MP/2015	SPL	Petition for computation of compensation for change in Law events during construction period.
Miscellaneous Petitions				
18.9.2015 Friday At 11 A.M. Public Hearing		Public Hearing		Proposed norms for determination of generic tariff for Municipal Solid Waste/Waste to Energy projects and indicative tariff for 2015-16.
22.9.2015 Tuesday At 10.30 A.M.	1.	264/GT/2014	NHDC	Petition for approval of Generation Tariff for Omkareshwar Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2014 to 31.3.2019.
Generation Tariff	2	460/GT/2014	NHDC	Petition for determination of True-up tariff for Omkareshwar Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2009 to 31.3.2014.
	3.	265/GT/2014	NHDC	Petition for approval of Generation Tariff for Indira Sagar Power Station Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2014 to 31.3.2019.
	4.	461/GT/2014	NHDC	Petition for determination of True-up Tariff for Indira Sagar Power Project Under Section 79(1) of the CERC( Conduct of Business) Regulations 1999 and section 79 (1) (A) of the Electricity Act,2003 for the period from 1.4.2009 to 31.3.2014.
	5.	172/GT/2015	THDC	Petition for Truing up of Capital expenditure for the period 2009-14 in respect of Tehri HPP.
	6.	178/GT/2015	THDC	Petition for Generation Tariff of Tehri HPP Stage-I (4x250 MW) for the period from 1.4.2014 to 31.3.2019.
	7.	47/GT/2015	THDC	Petition for approval of generation Tariff of Koteshwar Hydroelectric Project (KHEP) (4x100 MW) for the period 1.4.2014 to 31.3.2019.

Sd/-  
(T. D. PANT)  
Deputy Chief (Legal)  
25.8.2015